

(d) The cost of refined oil without hydrogenation varies from oil to oil and is determined by factors such as the scales of refining etc.

(e) No specific complaint in this regard has been received.

(f) No, Sir.

#### NCDC Assistance for Sericulture Development

9492. SHRI P. RAJAGOPAL NAIDU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether National Cooperative Development Corporation is giving assistance for the development of sericulture;

(b) the activities for which this assistance is given; and

(c) whether it is also assisting the agriculturists who are raising Mulberry Plants?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) and (b). NCDC is providing financial assistance through the State Governments for the development of sericulture cooperatives for the following activities:—

(i) Strengthening of share capital base of Apex/Central/Regional/Primary Sericultural cooperatives;

(ii) Construction of warehouses storage godowns by Apex/Central/Regional Primary sericultural cooperatives;

(iii) Purchase of transport vehicles by Apex sericultural cooperatives;

(iv) Appointment of key personnel in the Technical and Promotional Cells of Apex sericultural cooperatives;

(v) Establishment of filatures by silk reelers' cooperatives; and

(vi) Establishment of grainages for the purpose of silk worm seed multiplication by Apex/Central/Regional/Primary Sericultural cooperatives and cooperative marketing federations.

(c) No, Sir. The NCDC does not provide assistance to individual beneficiaries. NCDC assistance is meant only for promoting cooperative programmes.

#### Sugar Factories of Karnataka

9493. SHRI D. K. NAIKAR: Will the Minister of AGRICULTURE be pleased to lay a statement showing:

(a) the total number of sugar factories working at present in Karnataka;

(b) the total production of sugar in these factories during last three years;

(c) the total requirement of sugar for the State of Karnataka and total quantity supplied for each year for the last three years; and

(d) whether Government are aware that the demand of State is not met and if so, what are the difficulties coming in the way?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) 23 sugar factories in Karnataka went into production for the season 1981-82 and out of these 16 factories are still working.

(b) The total sugar production of the factories in Karnataka during the last three sugar seasons i.e. 1978-79, 1979-80 and 1980-81 was 4.89 lakh tonnes, 2.72 lakh tonnes and 3.71 lakh tonnes respectively.

(c) The monthly levy sugar quotas of various States are fixed on the basis of certain uniform norms and not on the basis of requirement/demand received from them. In February and August, 1981 Karnataka Government had asked for the allocation of a monthly levy sugar quota of 20,000 tonnes.

As regards the quantity of levy sugar allotted to Karnataka during the last three years, in 1979 there was decontrol of sugar upto 16-12-1979 and with effect from 17-12-1979 the policy of partial control was reintroduced. From the said date, that is, 17-12-1979 the State-wise monthly

levy sugar quotas which were fixed during previous partial control policy on the basis of 425 grams of per capita availability for the projected population as on 1-4-1978, were revived. Accordingly, for part December, 1979, 5,241 tonnes of levy sugar was allotted to Karnataka and thereafter a monthly levy sugar quota of 14,215 tonnes was allotted to the State Government during the calendar years and 81.

(d) Taking into account the total availability of levy sugar in all the sugar producing States during the sugar years 1979-80 and 1980-81, it was not found possible to increase the State-wise monthly levy sugar quotas with reference to the latest population figures in those years. However, having regard to encouraging sugar production prospects in the current 1981-82 sugar year, the State-wise monthly levy sugar quotas have been revised on the basis of 425 grams of per capita availability for the population as on 1-3-1981 as per 1981 census. Accordingly, Karnata-

taka Government has also started getting a higher monthly quota of 15, 743 tonnes from April, 1982 onwards.

#### Licensed sugar Factories in the Country

9494. SHRI M. RAMANNA RAI: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the total number of licenced sugar factories in the country, State-wise; and

(b) whether all the sugar factories actually produce sugar?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) A Statement giving the total number of licensed sugar factories in the Country, State-wise is attached.

(b) There are 368 licensed sugar factories in the Country. 319 factories worked during the season 1981-82.

#### Statement

*Statement showing the State-wise Total number of Licensed sugar factories.*

No.	State	Total number of existing sugar factories
1	2	3
1	Uttar Pradesh	102
2	Bihar	30
3	Punjab	9
4	Haryana	8
5	West Bengal	2
6	Assam	3
7	Nagaland	1
8	Rajasthan	3
9	Madhya Pradesh	9
10	Orissa	5
11	Maharashtra	90
12	Gujarat	15